

(b) if so, whether this programme has been expanded in Madhya Pradesh also, during the first year of the Seventh Plan; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b). Yes, Sir.

(c) The details are as under :

Year	Seed Distribution in lakh qtls.
1984-85 (end of 6th Plan)	1 83
1985-86 (1st year of 7th Plan)	2.25

Introduction of Janavani Programme an State TV centres

8874. SHRI AMAR ROYPRADHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Union Government are considering to introduce TV programme "Janvani" on State TV centres so that Government functionaries in the States also get the benefit of direct participation with the audience on vital issues concerning the affairs of their States; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) and (b). The present plan is to interview the Central Ministers in the Janavani programme which is being telecast over the national network of Doordarshan. This programme will culminate in the programme featuring the Prime Minister of India.

After the present scheme is implemented the reactions/responses of the viewers will be studied and assessment made about the need for introducing this programme on Doordarshan Kendras in various States.

Interim relief to Working Journalists

8875. SHRI CHITTA MAHATA : Will the Minister of LABOUR be pleased to state :

(a) whether the Indian Federation of Working Journalists has rejected the 7.5 per cent interim relief recommended by the Bachawat Wage Board; and

(b) if so, the reaction of Government in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b). The Wage Boards for Working Journalists and Non-Journalist Newspaper Employees have submitted their recommendations to the Government on 30th April, 1986. The representative of Indian Federation of Working Journalists has disagreed with the majority recommendation of the Wage Board for grant of interim relief at the rate of 7.5 per cent of basic wages subject to a minimum of Rs. 45/- per month. Government is considering the recommendations under Section 13A of the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955. A decision in this regard will be taken soon.

Winding up of DAVP

8876. DR. PHULRENU GUHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a proposal to wind up the Directorate of Advertising and Visual Publicity;

(b) if so, the Department which will function for the said Directorate; and

(c) the plan for absorption of worker of this Directorate ?